

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 600 OF 2016 IN
DFR No. 3464 OF 2016**

Dated: 24th November, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:

**Vasavadatta Cement, Unit of Kesoram Industries Ltd.Appellant (s)
Vs.**

Karnataka Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

ORDER

**IA No. 600 OF 2016
(Application of leave to file the Appeal)**

It is represented by learned counsel for the Appellant that all the respondents have been served and she will be filing affidavit of service during the course of the day.

List the matter on **28.11.2016**.

**(I.J.Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**